

Punishments awarded under narcotic drugs and psychotropic substances act

*460. SHRI AVINASH PANDE : Will the Minister of FINANCE be pleased to state:

(a) the details of punishments awarded under the Narcotic Drug and Psychotropic Substances Act, 1985;

(b) whether the Ministry plans to amend the “death penalty” clause provided under section 31 A of the act; and

(c) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) The Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 provides for a graded system of punishment, with the quantum of punishment varying with the quantity of drug/substance involved in a case. The number of persons prosecuted, convicted and acquitted under the NDPS Act, 1985 during the years 2009 to 2011 are given in the following table :

Year	2009	2010	2011
Number of persons Prosecuted	19,377	19,720	20,364
Number of persons Convicted	11,418	9,819	7,857
Number of persons Acquitted	4,725	4,740	4,246

(b) and (c) Yes, Sir. In view of the observations of Standing Committee on Finance made in its report on the Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2011, it is proposed to amend Section 31A of the NDPS Act and replace the words “shall be punishable with death” with the words “may be punishable with death”.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS**Total Sanitation Campaign**

3411. SHRI ANIL MADHAV DAVE : Will the Minister of DRINKING WATER AND SANITATION be pleased to state :

(a) the details of projects under Total Sanitation Campaign (TSC) sanctioned and undergoing in the country, State-wise;

(b) the details of financial assistance provided during the last three years to Madhya Pradesh; and

(c) whether Government proposes to set up new projects like mini-sewerage treatment plant in villages unde TSC?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH) : (a) The details of projects under Total Sanitation Campaign (TSC) sanctioned and undergoing in the country, State-wise, given in statement. (See below)

(b) The details of financial assistance provided during the last three years to Madhya Pradesh as grants-in-aid under TSC is as under :

Year	Amount Released (Rs. in crore)
2009-10	99.87
2010-11	144.02
2011-12	150.76

(c) No, Sir.

Statement

No. of projects sanctioned state-wise under TSC

S.No.	State	No. of Project Sanctioned
1.	Andhra Pradesh	22
2.	Arunachal Pradesh	16
3.	Assam	26
4.	Bihar	38
5.	Chhattisgarh	16
6.	D & N Haveli	1
7.	Goa	2
8.	Gujarat	25
9.	Haryana	20
10.	Himachal Pradesh	12
11.	Jammu and Kashmir	21
12.	Jharkhand	24
13.	Karnataka	29
14.	Kerala	14
15.	Madhya Pradesh	50
16.	Maharashtra	33
17.	Manipur	9
18.	Meghalaya	7
19.	Mizoram	8
20.	Nagaland	11

S.No.	State	No. of Project Sanctioned
21.	Orissa	30
22.	Puducherry	1
23.	Punjab	20
24.	Rajasthan	32
25.	Sikkim	4
26.	Tamil Nadu	29
27.	Tripura	4
28.	Uttar Pradesh	71
29.	Uttarakhand	13
30.	West Bengal	19
TOTAL		607

Utilization of NRDWM funds in Bihar

†3412. SHRI UPENDRA KUSHWAHA : Will the Minister of DRINKING WATER AND SANITATION be pleased to state :

(a) whether it is a fact that the funds allocated to Bihar under National Rural Drinking Water Mission (NRDWM) could not be utilized properly; and

(b) if so, the details of the funds allocated to Bihar under the scheme along with the expenditure incurred on it, year-wise?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH) : (a) and (b) The funds allocated, released and utilized under the National Rural Drinking Water Programme in respect of Bihar for the years 2009-10 to 2011-12 is as below :

(Rs. In Cr.)

Year	Opening Balance	Allocation	Release	Available funds	Expenditure
2009-10	668.94	372.21	186.11	855.05	279.36
2010-11	578.10	341.46	170.73	748.83	425.91
2011-12	322.92	374.98	330.02	652.94	367.30

National Rural Drinking Water Programme in Assam

3413. SHRIMATI NAZIN FARUQUE : Will the minister of DRINKING WATER AND SANITATION be pleased to state :

(a) the details of targets and actual converge of habitations under National Rural Drinking Water Programme (NRDWP) during the last three years in Assam, year-wise;

† Original notice of the question was received in Hindi.